



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Feb/202324/22 dated 07/02/2024 (Manual Cases) held under the Chairmanship of Shri Rajiv Kumar Soni, Jt. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2023 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

2. Following members were present in the Meeting:

S.N.	Name & Designation	Department
(i)	Shri D.N. Mathur, Technical Expert	Consultant (Pharma)
(ii)	Shri Shaish Kumar, Technical Expert	Consultant (Chemical)
(iii)	Shri Nand Lal, Technical Expert	Consultant (Chemical)
In attendance		
(i)	Shri Raman Kumar, Deputy DGFT	DGFT
(ii)	Shri Uttam Dey Sarkar, ASO	DGFT

3. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

Minutes of PH Meeting for Manual Cases held on 07/02/2024.

Case No.	A-1
Meeting No.	NC/3/MEET/Feb/202324/22
Date	07/02/2024
Firm's Name	M/s Privi Speciality Chemicals Limited
HQ F. No.	01/82/162/00002/AM23/DES-III [P-32923]
Office of Development Commissioner, SEEPZ Special Economic Zone, Mumbai D.O. Letter No. & date:	D.O. No. SEEPZ-SEZ/EOU/99/05-06/Vol-III/11754 dated 19.07.2022
Advance Authorisation	Not issued yet
Subject:	Request of M/s Privi Speciality Chemicals Limited for fixation of ad-hoc norms for 30 export products forwarded by Office of Development Commissioner, SEEPZ, SEZ, Mumbai.
Decision: Shri Yogesh S. Borkar Sr. Manager (S&SP) and Shri Swapnil Kadam Manager (L&EA) of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation decided to made field visit of the unit to examine the various process for fixation of wastage norms.	
